## THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 2676 /A

From :-

Smti Pronita Morang,

Joint Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

The Joint Registrar, Gauhati High Court,

Itanagar Permanent Bench,

Arunachal Pradesh.

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Dated Guwahati, // April, 2025.

Sub:~

Casual leave.

Ref:-

Your letter No.HC(IB)-VIG/01/2025/264-267 Dated 08.04.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh has been granted casual leave on 16.04.2025 and 17.04.2025, along with station leave permission w.e.f. 11.04.2025 to 18.04.2025. The next senior most Judicial Officer available at the station shall remain in charge of his Court and Office during his absence.

Yours faithfully,

Sd/\_

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/ 2677-2678/A, dated, 11-04-7025

1. Shri Ito Basar, District & Sessions Judge, Bomdila, West Kameng District, Arunachal Pradesh.

2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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